

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2022 (TUESDAY)

COURT –II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 23 of 2022	Rajendra Khare Vs. Information Systems Audit & Control Association, Inc [ISACA Inc] & Anr.	Rajendra Khare	Rohan Arora Anuj Berry Anusha Ramesh Aryan Agrawal
2.	Competition App. (AT) No. 43 of 2022 & I.A No. 3566 of 2022	Indian Netizens and Internet Entrepreneurs Welfare Association (INIEWA) (Non-Government Organization) Vs. The Secretary, Competition Commission of India	Vishesh Dhundia	

### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metal Pvt. Ltd.	Tuhin Jain	
4.	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	Atul Sharma	Maulik Nanawati-R1
5.	Comp. App. (AT) (Ins) No. 519 of 2021	State Tax Officer - 1 Vs. Sachin Dinkar Bhatt & Anr.	Maulik Nanavati	Sachin Dinkar Bhattbhatt Kuldeep
6.	Comp. App. (AT) (Ins) No. 772 of 2021	Asit Kumar Jana Vs. Shanivi Construction Pvt. Ltd. & Anr.	Manisha Chaudhary	Sameer Rastogi Sabhya Jain-R1
7.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji-R2 Nakul Mohta

<b>8.</b>	Competition App. (AT) No. 16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Mohit Prasad
<b>9.</b>	Competition App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors.  <b>With</b>	Archana Sahadeva	Manmeet Arora-R1 Madhurika Ray-R3 T. Sundar Ramanathan-R4 Mohit Prasad-R9 Bharat Monga-R10
<b>10.</b>	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 ASahadevaR12

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 533 of 2021	Bank of India Vs. Naren Sheth Resolution Professional, Jaybharat Textiles & Real Estate Ltd.	Ashish Rana	Abhijeet Sinha Milan Negi-R1
<b>12.</b>	Comp. App. (AT) (Ins) No. 555 of 2021	Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad	Misha Prabh Simran KaurSiddhant Kant Charu Bansal-R1 Bishwaji Dubey Madhav Kanori-R2
<b>13.</b>	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors.	Kshitiz Garg	Kaustav Som Arjun Krishnan-R1
<b>14.</b>	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha C.S. Chauhan	Shamboo Nandy Abhijit Sinha-R2 Jasmine Damkewala Vivek Sinha-R3 Shoeb Alam

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By order of Hon'ble Chairperson  
-sd/-  
Registrar